

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00036/2018

Jabalpur, this Thursday, the 16th day of August, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mahapati Devi, W/o Lt. Ramchandra Chouhan,
Aged about 68 years, Village-Nauniya Bigha, Post-Joniyar-
Tehsil Hilsa, Distt. Nalanda Bihar, Pin 800310 **-Applicant**
(By Advocate –**Shri H.R.Bharti**)

V e r s u s

1. Union of India, through the General Manager, Central Railway, Mumbai-CST-400001
2. Divisional Railway Manager, Central Railway, Bhusawal, Maharashtra-400091
3. PWI, North, West Central Railway, Bhurhanpur (MP)-425201
(By Advocate –Ms. Anjana Shrivastava proxy counsel for Shri A.S.Raizada) **-Respondents**

ORDER (ORAL)

By Navin Tandon, AM:-

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file fresh Original Application.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member